

# THE ORISSA GAZETTE

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No. 31

CUTTACK, FRIDAY, AUGUST 3, 1945

SEPARATE PAGING IS GIVEN TO THIS PART, IN ORDER THAT IT MAY BE FILED AS A SEPARATE COMPILATION

## PART VII

## Advertisements and Notices, etc.

## THE ORISSA GAZETTE

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Appendix .. .. .			2	0 0

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	Rs.	a.	p.
Full page per issue .. .. .	20	0	0
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Applications for the Gazette should be addressed to "The Publisher of *The Orissa Gazette*, (Cuttack)", and must be accompanied by a remittance—unless the applicant desires that the Gazette should be sent by value-payable post in which case in addition to the ordinary postage the usual charge for postal commission will be made.

Applications for the supply of the Gazette on "The Public Service" should be addressed to the Secretary to the Government of Orissa, Home and Finance Departments, Cuttack.

Complaints regarding non-receipt of any number of the Gazette should be forwarded within a week after the date on which it is due.

All subscriptions are payable in advance and may be paid annually, half-yearly or quarterly on or before the 1st January, 1st April, 1st July or 1st October.

Subscribers will please note that their Gazette will be stopped at the expiry of the period subscribed for unless the order distinctly states that it is to be continued until further instructions.

All notifications intended for publication in *The Orissa Gazette* should reach the Publisher's Office not later than 4 P.M. on the preceding Wednesday and all advertisements, educational notices, results of examinations, etc., must reach the Publisher's Office by 12 noon on Monday to ensure appearance in that week's Gazette.

S. H. KHAN

Publisher, *The Orissa Gazette*

## NOTICE

The Proceedings of the Orissa Legislative Assembly, printed in separate pamphlet form, are available for sale in the Book Depot of the Government Press, Cuttack, at the following rates:—

	Price
	Rs. a. p.
Annual subscription without postage	11 0 0
Annual subscription with postage	15 0 0
Price of single copy of Proceedings	0 4 0
Price of single copy of Indices	0 4 0

S. H. KHAN

Superintendent

Government Press and Publication

## NOTICE

## IMPERIAL LIBRARY

(GOVERNMENT OF INDIA)

(Jabakusum House, 34, Chittaranjan Avenue, Calcutta)

The Reading Rooms open on

Weekdays and Saturdays—From 10 A.M. to 7 P.M.

Sundays and other gazetted holidays—1st March to 31st October—From 9 A.M. to 12 noon.

1st November to 28th or 29th February—From 12 noon to 3 P.M.

Persons above 18 years of age are eligible to make use of the Library, which is a free-lending Library, open to any one residing in any part of India. There is no subscription to pay, but security in cash is essential.

K. M. ASADULLAH  
Librarian

CALCUTTA: 15th May 1945

## FEDERAL PUBLIC SERVICE COMMISSION

Applications invited from British subjects or subjects of Indian States for temporary post of Senior Architect, Central Public Works Department. Non-British subjects possessing outstanding qualifications and experience may also apply. Women eligible. *Age-limits*: 35 to 45 years, relaxable for Government servants. *Pay*: Up to Rs. 1,400 per mensem according to qualifications and experience. *Qualifications*: A candidate must (i) be a Fellow or Associate of the R.I.B.A., with 10 years' training after qualifying in an Architect Office, (ii) possess experience in designing and supervising the execution of large Architectural Works. Particulars and application forms from Secretary, Federal Public Service Commission, Simla. Closing date for applications with Treasury Receipt for Rs. 7-8-0 (Scheduled Caste candidates Rs. 1-14-0) 21st August 1945.

SIMLA: 21st July 1945

## ELEPHANTS FOR SALE

Two serviceable elephants belonging to the Sukinda Wards Estate in this district are available for sale. A brief description of their height, age and other particulars is given below:—

Serial No.	Name of the elephant	Sex	Age	Height	Remarks
1	2	3	4	5	6
1	Nayankali ..	Female	45 years	7'-7"	Swift-going, calm and quiet. Expert for shooting purpose.
2	Kanak Pyari	Do.	25 years	6'-11"	Swift-footed, useful for shooting purpose.

For terms and further particulars, if any, apply to the undersigned on or before the 20th August 1945. Offers invited.

S. DAS  
Collector of Cuttack

[2-2-3-8-1945]

## NOTICE OF SALE

## NOTIFICATION A

Notice is hereby given under sections 6 and 13 of Act XI of 1859 that the undermentioned estates or shares of estates in the district of Cuttack will be put up for sale at the office of the Collector of that district on the 11th September 1945 at 12 noon for arrears of revenue and other demands which by law are realisable as arrears of land revenue:—

Tauzi No.	Name of mahal and paragana	Sadr jama of the whole estate	Whether the whole is to be sold	If only a share is to be sold, specification of such share or shares	Name of proprietor of properties to be sold	If only a share is to be sold, the Sadr jama of such share	If the whole estate is to be sold, the arrears due from it	If only a share is to be sold, the arrears due from it
1	2	3	4	5	6	7	8	9
26/1	Kt. Ta. Sundarpur Kalicharan, Ph. Jajpur.	Rs. 1,531 0 0	..	Share consisting of 15 as. 1 p. 7 k. 7 b. 6 g. 2 c. 3 bd. in each of the mauzas Ankula, Bibisarai, Bindhan (Dhamnagar No. 141), Bindhan (Jajpur No. 37), Champamarej, Debidwar, Kapileswar, Murhapada, Naharpada, Pansa, Raghunathpur (Dhamnagar No. 140), Raghunathpur (Jajpur No. 35) and Solampur. All other shares besides that specified will be excluded from sale.	Gaurang Charan Ray and others.	Rs. 1,446 4 0	..	Rs. 723 2 0
31	Kt. Ta. Sundarpur, Ph. Jajpur.	514 0 0	The whole ..	..	Bipin Bohari Biswal and others.	..	68 7 0	..
345/2	Ma. Argal, Jaydeb, Ph. Hatimunda.	2,026 0 0	..	Share consisting of 5 as. 4 p. in mauza Argal. All other shares besides that specified will be excluded from sale.	Bichand Charan Naik and others.	675 5 0	..	337 11 0
366	Kt. Ta. Deultara, Ph. Barha.	614 0 0	The whole ..	..	Jagabandhu Prusti and others.	..	307 0 0	..
585	Ta. Ramjan Mahamad, Ph. Padmapur.	616 9 0	Do. ..	..	Amirulla	..	159 9 0	..
637/R	Kt. Ta. Jasaraipur, Ph. Kerual Khand.	1,034 0 0	..	Residuary share consisting of 8 as. 6 p. in each of the mauzas Baradebil, Ganeswarpur, Jasarapur, Maguradhanmandal and Sanadebil. All other shares besides that specified will be excluded from sale.*	Ch. Raghu Nath Patjoshi	549 5 0	..	174 11 0
656	Kt. Ma. Jaganath Samantrai, Ph. Subhang.	573 0 0	The whole ..	..	Ch. Kshetramoni Samantrai Mohapatra and others.	..	287 0 0	..
738	Ta. Madan Mohan, Ph. Sungra.	978 0 0	Do. ..	..	Lala Krishnamohan Rai and others.	..	91 4 0	..



847/6	Thaney, Mahamadabad Jatli, Ph. Alati.	4,646 0 0	..	Share consisting of 16 annas in each of the mauzas Barhambarda, Raipara Bara, Bandhadhi, Badanahangara, Janak, Mirzapur-667, Raipur, Sananahangara, Bhagabanpur, Baniari, Hamjapur, Mangalpur, Arabol, Jaysingra, Kaima Bara, and Narasingpur. All other shares besides that specified will be excluded from sale.	Sk. Abdul Zali and others.	769 8 0	384 12 0
862/R	Ma. Harishpur, Ph. Balubisi.	1,618 0 0	..	Residuary share consisting of 5 annas in each of the mauzas Achhutpur, Harishpur and Itatikiri. All other shares besides that specified will be excluded from sale.*	Dabendranath Maiti	505 10 0	157 13 0
881/1	Ta. Krishnendapur, Kefait, Ph. Balubisi.	2,261 0 0	..	Share consisting of 5a. 4p. in each of the mauzas Andhalo, Achhutpur, Birabandha, Bajraban, Bangari, Bhansar, Gokulpur, Haripur, Itatikiri, Krishnanandapur, Kolata and Palasudha. All other shares besides that specified will be excluded from sale.	Musamat Bibi Acsa Khatoon alias Mewa Bibi, wife of Md. Abow nasrul Matijidbilla.	753 11 0	67 0 0
963	Ta. Saralapur, Ph. Balubisi.	5,464 0 0	The whole	..	Kannngo Shyam Sundar Patnaik.	200 0 0	..
1067	Kt. Ta. Gobindpur, Ph. Aswreswar.	1,902 14 0	Do.	..	Gyanendra Chandra Brahma.	251 7 0	..
1302	Ma. Bajapur, etc., Ph. Kuhundajapur.	834 0 0	Do.	..	Surendra Chandra Misra and others.	173 6 0	..
1769	Kt. Tapey Nalitgiri, Ph. Matkatnagar.	1,607 0 0	Do.	..	Sri Hanuman Jew Thakur, Sebait Giridhari Prasad Roy.	804 0 0	..
1844/R	Ta. Gobindpur, Ph. Matkatnagar.	2,045 0 0	..	Residuary share consisting of 16 annas in each of the mauzas Kaerpur, Kanhpur, Kusundaspur, Padandaspur and Usuma, and 14 annas in each of the mauzas Gobindpur, Khandol, Ranigoda, and Balarampur, and 11 a. 3 p. (eleven annas and three pias) in mauza Bilipara and 10 annas in mauza Chahapara. All other shares besides that specified will be excluded from sale.*	Choudhury Nandakishore Saran and others.	1,254 0 0	627 5 0
1962	Araji, Kharaj, Line- parade, Ma. Tulasipur, Ph. Cuttack Habeli.	834 8 0	The whole	..	Mahadeb Prasad Bhagat and others.	20 2 2	..
2178	Pt. Madhya Sasan, Ph. Hariharpur.	1,998 9 0	Do.	..	Choudhury Brajasundar Das and another.	300 1 0	..
2190	Ma. Gahmapur, Ph. Hariharpur.	855 0 0	Do.	..	Rama Chandra Haziri and others.	428 0 0	..
2407	Mauza Denga, etc., Ph. Khandi.	769 0 0	Do.	..	S h y a m S u n d e r Chaudhury and others.	89 13 0	..
2625	Ta. Jaganath, Ph. Painda	634 0 0	Do.	..	Chaudhury Khetramani Samantra Mohepatra and others.	205 0 0	..
2659	Ta. Baishnab Charan, Ph. Deogan.	799 0 0	Do.	..	Baishnab Charan Patra and others.	25 0 0	..

Tauzi No.	Name of mahal and pargana	Sadr jama of the whole estate	Whether the whole is to be sold	If only a share is to be sold, specification of such share or shares	Name of proprietor of properties to be sold	If only a share is to be sold, the Sadr jama of such share	If the whole estate is to be sold, the arrears due from it	If only a share is to be sold, the arrears due from it
1	2	3	4	5	6	7	8	9
2717/R	Ta. Gajrajpur, Ph. Katey	Rs. A. P. 3,305 5 0	..	Residuary share consisting of 16 annas in each of the mauzas Ganei, Harishpur and 8 annas in each of the mauzas Alana No. 1, Arakhkud, Badaro No. 490, Badaro No. 225, Bayanpara, Bhatpara, Gajrajpur, Galadari, Gandhan, Jalarpur, Kalakh, Khairabasta, Naharipara, Nuagan, Nuapari and Sarakor. All other shares besides that specified will be excluded from sale.*	Rai Bahadur Lakshmi-dhar Mohanty and others.	710 1 0	..	Rs. A. P. 25 11 4
2730 R	Taluq Shyamsundor, Ph. Katey.	682 0 0	..	Residuary share consisting of 16 annas in each of the mauzas Arilo, Arakhpari, Baraderhilo, Chandkhanpata, Gandilo, Jamugan, Khorat, Mohanapari, Nandigan, Naranpur, Sanaderhilo and Tentoi and 12a. 9p. 12k. in each of the mauzas Nuagan and Saréikul. All other shares besides that specified will be excluded from sale.*	Mahadev Prasad Bhagat and others.	671 14 0	..	30 12 9
2767 3019 R	Kt. Taluq, Gobind, Ph. Benahar. Kt. Ta. Sayadpur, Ph. Sujabad.	575 0 0 977 0 0	The whole ..	Residuary share consists of 16 annas in each of the mauzas Aeba, Angalai, Balis, Era, Koltira, Korua, Mirjapur, Niamatpur, Purusottampur, and Thauri, 12 a. 9 p. 12 kt. in each of the mauzas Bharsingh, Bilipada, Dianrajgarh, Rajgarh, Gangapara and Oliba Nilakanthpur and 9 a. 7 p. 4 kt. in mauza Babakarpur. All other shares besides that specified will be excluded from sale.*	Gobind Chandra Das and others. Sarat Chandra Das, Manager for minor Bichitrananda Sahu, Mortgagee.	.. 595 10 0	171 0 0 ..	.. 271 3 0
3844 R	Ta. Balabhadrapur, Ph. Tikan.	2,789 0 0	..	Residuary share consists of 16 annas in each of the mauzas Aeba, Arhakhand, Barhat, Beltal, Kajala, Kakat, Kendrapara, Madhyakhandi, Mahipal, Marbial, Narsingpur, Oriso, Sangudia and Sarang. All other shares besides that specified will be excluded from sale.*	Ch. Padma Charan Das and others.	2,181 0 0	..	491 0 0
3845	Kt. Ta. Balabhadrapur, Ph. Tikan.	3,004 0 0	The whole	All other shares besides that specified will be excluded from sale.*	Rai Bahadur Hariballav Das and others.	..	116 10 0	..

3846	Kt. Ta. Madan Mohan, Ph. Tikau.	2,291 0 0	..	Residuary share consists of 16 annas in each of mauzas Barhat, Brahmanbar, Dihapara, Dilarpur, Kajla, Kakat, Katarnal, Mahipal, Narasingpur, Oriso, Posta, Sarang and Sekpur. All other shares besides that specified will be excluded from sale.*	1,391 12 0	..	379 12 0
4109	Kt. Ta. Pubakhanda, Ph. Jhankar.	3,053 0 0	..	Residuary share consisting of eight annas share in each of the mauzas Aradanga, Arada, Baingola, Bajdhanua, Dandamir, Dhanachakapara, Gobindpur, Khadal, Kinailo Kotakana, Kutilo-gramdayalpur, Paruna, Posala, Salijanga (Sana) Sitol, Tartol, Teutulipada and Tertang.	1,526 8 0	..	313 8 0
4110	Kt. Ta. Pubakhanda, Ph. Jhankar.	863 0 0	The whole	All other shares besides that specified will be excluded from sale.*	..	62 14 0	..
4940	Ta. Srikrishna, Ph. Dolagram.	904 0 0	Do.	..	..	100 0 0	..
4966/R	Ta. Brajasundar, Ph. Painda.	706 0 0	..	Residuary share consisting of 16 annas in each of the mauzas Belera, Kuruli, Malipur, Naradgaudgan, Paramanandapur, Ratilo, Singhala and Tartol; and 8 annas share in each of the mauzas Dondo and Purunahat.	575 0 0	..	287 8 0
5034	Ta. Padma Charan, Ph. Asureswar.	756 0 0	The whole	All other shares besides that specified will be excluded from sale.*	..	128 0 0	..
5212/1	Ta. Rama Krishna, Ph. Radha Krishna, Ph. Baruan.	650 0 0	..	Share consisting of 16 annas in mauza Mendha; and 12 annas in each of the mauzas Nilakanthapur, Kakudikud and Deulpara.	526 13 0	..	119 12 0
5326/1	Kt. Ta. Narahari Bira kishore, Ph. Benahar.	1,354 0 0	..	All other shares besides that specified will be excluded from sale.	930 14 0	..	465 7 0



Tauzi No.	Name of mahal and pargana	Sadr jama of the whole estate	Whether the whole is to be sold	If only a share is to be sold, specification of such share or shares	Name of proprietor of properties to be sold	If only a share is to be sold, the Sadr jama of such share	If the whole estate is to be sold, the arrears due from it	If only a share is to be sold, the arrears due from it
1	2	3	4	5	6	7	8	9
		Rs. A. P.				Rs. A. P.	Rs. A. P.	Rs. A. P.
5718/R	Ta. Dayanidhi, Ph. Olas	792 14 0	..	Residuary share consisting of 16 annas in each of the mauzas Bedpur, Chandmohini, Jalasarpur, Ka-ajanga and Rajendrapur; and 3 as. 6 ps. in mauza Pratham-Khand.	Sundari Dibya, wife of Bansidhar Ray and others.	629 11 0	..	144 8 0
6063/1	Thancy Paramavandana, Ph. Aloti.	885 0 0	..	All other shares besides that specified will be excluded from sale.* Share consisting of 16 annas in each of the mauzas Harichandanpur, Patunia, Baranachiyu, Bhuluka, Kharang, Manduka Saika; and 8 annas in mauza Radhacipur. All other shares besides that specified above will be excluded from sale.	Braja Ballav Jena	533 0 0	..	267 0 0
6064	Th. Yasin Khan, Ph. Aloti	796 0 0	The whole	..	Mur si Jainul Abodin Khan.	..	398 0 0	..
6103/R	Ta. Radhakrishna, Ph. Saibiri.	1,902 0 0	..	Residuary share consisting of 16 annas in each of the mauzas Madhusudanpur, Madhusudanpur-sasan, Naranpur and Salijanga. All other shares besides that specified above will be excluded from sale.*	Ch. Krishna Ch. Das	945 0 0	..	10 0 0
6108/R	Ta. Narahari, Ph. Saibiri	1,638 0 0	..	Residuary share consisting of 16 annas in mauza Palasa. All other shares besides that specified above will be excluded from sale.*	Chandramani Dibya, wife of Ch. Mrutunjay Das, manager for minor son Ch. Chandrakhar Das and others.	1,094 9 0	..	247 5 0
6683	Ta. Artatran, Ph. Sun-guda.	719 0 0	The whole	..	Artatran Misra and others	..	£10 0 0	..
6993	Ta. Janakinath, Ph. Katey.	533 0 0	Do.	..	Indramani Mohanty	..	142 0 0	..

S. DAS  
Collector, Cuttack  
[2-2-3-8-1945]

## WANTED

A staff nurse for the Government Headquarters Hospital, Koraput, on a scale of pay of Rs. 50—5—70 with a house-rent allowance of Rs. 10 per mensem and an unhealthy special pay of Rs. 10 per mensem. Must hold diploma in general nursing—Service on contract basis terminable on one month's notice on either side.

Applications stating age, nationality permanent residence, etc. should be made to the undersigned by the 10th August 1945 accompanied by copies of certificates and testimonials.

A. N. CHOPRA, Lt.-Col., I.M.S.  
Director of Health and Inspector  
General of Prisons, Orissa

CUTTACK  
The 24th July 1945

[2—1—10-8-1945]

## WANTED

Two temporary Fishery Supervisors on Rs. 30 per mensem in the scale of Rs. 30—2—50 plus fixed travelling allowance of Rs. 15 and the usual dearness allowance.

Qualifications—At least matriculates, but preference will be given to candidates having thorough knowledge in English and also fish culture.

Candidates are required to appear before the undersigned at their own cost with applications on the 7th August 1945 at 1 P.M. in his office at Bankabazar.

G. N. MITRA  
Assistant Director of Fisheries

CUTTACK  
The 24th July 1945

## WANTED

For the Textile Section of the proposed Technical School at Barapali in the Barpali Wards Estate the following staff:—

- (1) One qualified Instructor on Rs. 50 per mensem in the scale of Rs. 50—2—60.
- (2) One attender on Rs. 20 per mensem
- (3) One peon on Rs. 10 per mensem
- (4) One chaukidar on Rs. 10 per mensem
- (5) Eight stipendiary students each with a stipend of Rs. 10 per mensem.

Applications stating age, qualifications and previous experience should reach the undersigned by the 25th August 1945.

V. RAMNATHAN  
Deputy Commissioner

SAMBALPUR: 23rd July 1945

[2—1—17-8-1945]

## WANTED

For the office of the Director of Health and Inspector-General of Prisons, Orissa, a diarist on a pay of Rs. 25 per mensem in the scale of Rs. 25—1—35 per mensem with usual dearness allowance.

The candidate must at least be a matriculate.

Applications stating age, home district, nationality and previous office experience, if any, should reach the office of the undersigned on or before the 11th August 1945.

Preference will be given to natives of or persons who are domiciled in the Province of Orissa.

A. N. CHOPRA, Lt.-Col., I.M.S.  
Director of Health and Inspector  
General of Prisons, Orissa

CUTTACK  
The 25th July 1945

[2—1—10-8-1945]

## WANTED

A clerk in class III of the Ministerial Service (Rs. 30—2—50—1—60) for the Auditor of Accounts of Educational Institutions, Orissa. None need apply who has not passed at least the matriculation or S.L.C. examination. Preference will be given to Oriyas or those domiciled in Orissa or the Orissa States who have some experience in office work and have passed the typewriting examination from a recognised institution. Applications stating age, home district, qualifications should reach the undersigned before the 15th August 1945.

S. C. GHOSAL  
Inspector of Schools, North Orissa

CUTTACK  
The 25th July 1945

[2—1—10-8-1945]

## NOTICE

Scaled tenders on plain papers to be drawn eventually in P. W. D. form No. F2, are invited from the Registered Contractors of Northern Division for the work of raising and strengthening Kharsua Left Embankment No. 14(a)B at Talgaria and 14(d)B at Paridabad and will be received by the undersigned up to 3 P.M. of 6th August 1945. All other informations can be had from the office of the undersigned during office hours on working days.

E. V. S. IYER  
Executive Engineer  
Northern Division

CUTTACK: 24th July 1945

## NOTICE

Mahant Brajabashi Shri Krishna Chandra Goswami, shebait and marfatdar of the Shri Radhakanta Jew of Nuagaon Muth in village Nuagaon, Ph. Deogan, police-station Jagatsinghpur, district Cuttack, has instituted O.S. No. 18 of 1945 in Court of the Subordinate Judge, Cuttack, for declaration that the said Muth is a private Muth after setting aside order, dated the 11th November 1944 passed by the Commissioner of Orissa Hindu Religious Endowment to the contrary and any Hindu public having any objection to the said declaration may appear and contest the claim. Date fixed is 22nd August 1945.

N. C. GANGULI  
Subordinate Judge

CUTTACK: 23rd July 1945

## OFFICE OF THE COMMISSIONER FOR HINDU RELIGIOUS ENDOWMENTS ORISSA, CUTTACK

Wednesday, the twentieth day of June, one thousand nine hundred and forty-five

Memorandum No. 4265-821-G., dated the 3rd May 1945 (Under sections 11 and 33 of the Orissa Hindu Religious Endowments Act, 1939)

In the matter of the modification of the scheme of administration settled by the Madras Hindu Religious Endowments Board in its order No. 464, dated the 27th August 1928 for the temples of Sri Raghunath Swami and Sri Gopinath Swami at Berhanapur town, Berhampur taluk, Ganjam district

## ORDER

Whereas the Tribunal is satisfied that in the interests of the better administration of the Endowments belonging to Sri Raghunath and Sri Gopinath Swami temples at Khaspa Street, Berhampur town, Ganjam district, the scheme of administration settled by the Madras Hindu Religious Endowments Board by its order No. 464, dated the 27th August 1928, has to be modified in certain respects, it hereby approves the following modification under sections 11 and 33 (3) of the Orissa Hindu Religious Endowments Act, 1939, for said temples and their endowments:—

## MODIFIED SCHEME

1. In clause (i) for the words "in a trustee.....by the Board" substitute the following:—

"in one or more trustees not exceeding three in number to be appointed by the Commissioner of Endowments".

2. For clause (ii) substitute the following:—

"(a) The trustees shall meet once a month in the temple premises for passing the accounts of the previous month and for sanctioning the necessary expenditure and for transacting any other business concerning the temples. The proceedings of the meetings so held shall be recorded in a book to be kept for the purpose and shall be signed by all the trustees present."

(b) In case any difference should arise amongst the trustees the opinion of the majority shall prevail.

3. In clause (v) add the following at the end after deleting the full stop:—

"After obtaining the previous sanction of the Commissioner of Endowments."

4. For clause (ix) substitute the following:—

"The trustees shall, with the approval of the Commissioner of Endowments, fix the quantity of rice to be offered for bhogo and for incidental expenses having regard to the income of the temples. In no event the bhogo shall exceed half the produce of the income of the temple."

5. The words "Commissioner of Endowments" and "trustees" shall be substituted for the words "Board" and "trustee" respectively and the words "Temple Committee" shall be deleted wherever they occur.

G. RANGAROW  
R. SHARANGI  
D. MAHAPATRA



## WANTED

Immediately for the Legislative Assembly Department, Orissa, an assistant in grade II upper division. Minimum qualification required I.A. Preference will be given to one having office experience particularly in accounts branch. Preference will be given to natives of or persons domiciled in the Province of Orissa. Applications stating age, qualification, previous office experience, if any, should reach the undersigned on or before the 16th August 1945. Candidate may be required to appear before the undersigned for interview. No travelling allowance is admissible for the journey undertaken for the purpose.

G. DHAL  
Secretary

CUTTACK: 26th July 1945 Orissa Legislative Assembly  
[2-1-10-8-1945]

## NOTICE

Sealed tenders on plain paper to be eventually drawn up in F-2 form will be received by the undersigned on or before the 20th August 1945 for Improvement to Ekatalikata within Jharsuguda police-station limit. Tenders are required to deposit earnest money of Rs. 100 which is to be deposited into a Government Treasury with a challan in triplicate. The estimate, plan, specification and all other informations for the work can be seen at the office of the undersigned. The estimated cost of the work Rs. 3,238 calculated pre-war schedule rates.

R. C. GUI  
Executive Engineer  
Sambalpur Division  
[2-1-10-8-1945]

SAMBALPUR: 26th July 1945

## WANTED

Immediately for the Provincial Foodgrains Analytical Laboratory at Cuttack, an Assistant Analyser on a pay of Rs. 60 per month (plus the usual dearness allowance). Candidates should have passed at least the I.Sc. examination.

Applications with copies of testimonials should reach the undersigned on or before the 8th August 1945. Applicants should appear for an interview in the office of the undersigned at 11 A.M. on the 11th August 1945. No travelling allowance will be admissible for the interview or for joining the post. The selected candidate will have to join duties at once.

Only those who are Oriyas or domiciled in the Province need apply.

P. N. MAHANTI  
Under-Secretary to Government  
Supply and Transport  
Department, Orissa

CUTTACK  
The 27th July 1945

## TENDER NOTICE

Tenders will be received by the undersigned at his office up to 4 P.M. on the 15th August 1945 for the work of 'Construction of Police buildings at Daringabady in Ganjam district'. Contract documents can be seen in the office of the Executive Engineer during working hours and days.

B. S. JOYLA  
Executive Engineer  
Ganjam Division  
[3-3-3-8-1945]

BERHAMPUR: 11th July 1945

IN THE COURT OF THE DISTRICT JUDGE,  
CUTTACK

INSOLVENCY CASE No. 5 OF 1943

Sashibhusan Roy—Petitioner  
versus

Puri Bank Limited—Other Party

Sashibhusan Roy of village Kishorenagar, Ph. Painda, P.O. and P.S. Kishorenagar, district Cuttack—Applicant.

## NOTICE

Is hereby given that the abovenamed applicant has applied for his discharge and that the Court has fixed the 18th August 1945 for hearing his petition.

C. C. COARI  
District Judge

CUTTACK: 23rd July 1945

## WANTED

One Routine Clerk on Rs. 30—2—50—E. B.—1—60 plus the usual dearness allowance for the office of the Sub-Assistant Registrar, Co-operative Societies, Koraput.

Qualifications required—Should be a Matriculate or a S. S. L. C. and a good typist and either a native of or domiciled in this Province. Candidates having previous office experience will be given preference.

CUTTACK: Printed and Published by S. H. Khan, Superintendent, Govt. Press, O. G.—18—387—3-8-1945

Applications stating age, etc., should reach the Assistant Registrar, Co-operative Societies, Berhampur Circle, by the 15th August 1945.

CUTTACK  
The 23rd July 1945

S. C. ROY  
Deputy Registrar  
[3-2-10-8-1945]

## WANTED

A Sub-Inspector of Schools in the district of Sambalpur in the lower division of the Subordinate Educational Service in the time scale pay of Rs. 65—4/2—105.

Qualification required—Must be a trained graduate.

None need apply who is neither a native of nor domiciled in the Province of Orissa or in the Orissa States.

Age must not exceed 26 years.

Applications stating educational qualification, age, home district, previous experience and proficiency in extra-curricular activities should reach the undersigned on or before the 22nd August 1945.

Canvassing in any form will be considered as a disqualification.

SAMBALPUR  
The 25th July 1945

A. K. BANERJEA  
District Inspector of Schools  
[3-1-17-8-1945]

## WANTED

Applications are invited for the following temporary posts in this Department:—

(a) Some lower division assistants in the Department of Supply and Transport on the scale of pay of Rs. 40—43—45—2—55—3—70—E.B.—2—80. The applicants must at least be graduates of any recognised University. Intermediates having previous office experience may also apply.

(b) Two temporary posts of typists on the scale of pay of Rs. 40—2—60. The applicants must be matriculates and should possess a speed of at least 40 words per minute.

Applications stating age, qualifications and past experience, if any, should reach the undersigned not later than 7th August 1945. Only Oriyas and persons domiciled in Orissa need apply.

P. N. MAHANTI  
Under-Secretary to Government  
Supply and Transport  
Department, Orissa

CUTTACK  
The 27th July 1945

## FEDERAL PUBLIC SERVICE COMMISSION

Applications invited from British subjects of Indian domicile, Indian State subjects for two temporary posts of Marine Superintendents, South Indian and Bengal and Assam Railways. Women ineligible. Age: between 25 and 40 years, relaxable for Government servants. Pay: Rs. 1,000 per mensem. Qualifications: Candidates must have a good general education and have specialised in Engineering. They must have had wide workshop training and practical experience of repairs and overhaul of ships and engines, besides, experience in their running. Particulars and application forms from Secretary, Federal Public Service Commission, Simla. Closing date for applications with Treasury Receipt for Rs. 7-8-0 (Scheduled Caste candidates Rs. 1-14-0) 21st August 1945.

SIMLA: 21st July 1945

## JOINT PUBLIC SERVICE COMMISSION

Secretary, Joint Public Service Commission for Bihar, the Central Provinces and Berar, and Orissa, P.O. Hinoo, Ranchi, invites applications on or before the 18th August 1945 on the prescribed form, which, along with full particulars, can be obtained from him, for not less than thirteen temporary posts in the Orissa Subordinate Civil Service to be filled by direct recruitment. Candidates must be under 25 years and over 20 years of age on the 1st August 1945.

P.O. HINOO, RANCHI  
The 7th July 1945

[3-3-3-8-1945]

## WANTED

Post: Estimator in Sambalpur Division against a deputation vacancy.

Qualifications: Passed S.E.S. Examination

Pay: Rs. 50—3—80 plus the usual dearness allowance

Preference will be given to natives of, or persons domiciled in the Province of Orissa.

Applications to reach the undersigned on or before the 10th August 1945.

BERHAMPUR  
The 18th July 1945

D. MEHTA  
Superintending Engineer  
Western Circle  
[2-2-3-8-1945]